

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

ITEM No. 121
201/2016

IN THE MATTER OF:

Skyway Venture Ltd.

.... Petitioner

Order under Section 391-394

Order delivered on 17.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

For the Respondent(s):-

Mr. P. Nagesh, Mr. Harshal Kumar, Advs.
Ms. Sonam Sharma, CP for RD(NR)
Mr. Amish Tandon, Adv. for OL
Mr. Shubham Pandey, Adv. for Ms. Lakshmi
Gurung, Sr. stng. Counsel for Income Tax

Ms. Neelam Tripathi, Ms. Gunjan Singh, Advs.
for SEBI

ORDER

Due to paucity of time matter could not be heard. Accordingly, hearing is deferred to 02.09.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

17.07.2019
Aarti Makker